

LIST A

Dadheech Infrastructures Private Limited
List of Creditors as on 26th June, 2023 (CIRP commencement date)
(pursuant to claim drawn on or before 30.10.2024)

FINANCIAL CREDITORS

SL. NO.	NAME OF CREDITORS	AMOUNT CLAIMED (IN INR)	AMOUNT OF CLAIMS ADMITTED* (IN INR)	SECURITY INTEREST	VOTING %	NATURE
1	SREI Equipment Finance Limited	2,47,84,11,850	2,47,63,23,869	As per Annexure I	68.85%	Secured
2	Paceman Sales Promotion Prvt. Ltd.	52,67,87,439	52,67,87,439	As per Annexure II	14.65%	Secured
3	Norifox Vincom Private Limited	49,22,77,575	49,22,77,575	As per Annexure III	13.69%	Secured
4	Acetylene Trexim Private Limited	10,12,98,027	10,12,98,027	As per Annexure IV	2.82%	Secured
	TOTAL	3,59,87,74,891	3,59,66,86,910		100.00%	

Note :

In relation to claims submitted by Purti Group of Companies as per SI No. 2,3 & 4, one agreement was signed in 2015 between the company and the Corporate Debtor post which MOUs were signed in 2018 based on which their claims were admitted as the CoC Re constitution was to be completed. The undersigned has been following up to submit the agreement executed in 2015 but the same is still not given by the claimant.

Annexure I

SREI Equipment Finance Limited

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Primary Security

a. Term Loan: 1st Charge over the Asset including but not limited to any receivables thereto in a form satisfactory to SEFL upon the terms and conditions specified in this agreement .

	Collateral Security
	a. Term loan : If at any time SEFL is of the opinion that the security provided by the customer has become inadequate to cover the facility, then the customer to that shortfall shall provide and furnish to the SEFL, to its satisfaction, such additional security as may be acceptable to the company to cover such deficiency or outstanding liability.
C	Guarantee
	Personal Guarantee:
	1. Sanjeev Kumar Sharma

Annexure II	
Paceman Sales Promotion Private Limited	
A	<u>Primary Security</u>
	<p>1. All amount on any account receivables in respect of the projects of "Dadheech " DG Map/ PHASE-II/KAPURTHALA/KPG-40/133/E8" and DGMAP PHASE II/AHMEDABAD/PKG-25(R&C)/01" (Designated Projects ") are given as security and charged towards the repayment of said outstanding loan and interest thereon and all further loans and advances that may be made hereafter and interest thereon and for payment of all costs and expenses connected thereto including for recovery of the same by Acetylene Trexim Private Limited, Paceman Salaes Promotion Privagte Limited & Norfiox Vincom Private Limited.</p> <p>2. Personal Guarantee of present Directors and the Company Dadheech Infrastructures Private Limited.</p> <p>3. Guarantee of Dreamland Construction Pvt. Ltd, Sanjeevani Vinimay Pvt. Ltd, Fastrack Commodeal Pvt. Ltd. Balanced Commosale Pvt. Ltd, Rajmahal Commodeal Pvt. Ltd, Timely Tradecom Pvt. Ltd., Virat Merchandise Pvt. Ltd., Ishayu Vintrade Pvt. Ltd., Safelift Mercantile Pvt. Ltd., Manimudra Vintrade Pvt. Ltd., & Fairway Sales Pvt. Ltd., and the securities provided by such guarantors.</p> <p>4. All Plant, Machinery, equipment, stock, goods, and vehicles in use foor the designated projects are hypothecated to Acetylene Trexim Private Limited, Paceman Salaes Promotion Privagte Limited & Norfiox Vincom Private Limited.</p>

Annexure III	
Norifox Vincom Private Limited	
<u>Primary Security</u>	
	1.All amount on any account receivables in respect of the projects of "Dadheech " DG Map/ PHASE-
Annexure IV	
Acetylene Trexim Private Limited	
	1.All amount on any account receivables in respect of the projects of "Dadheech " DG Map/ PHASE-